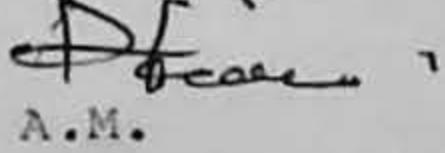


19.5.2005

Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. D.R. Tiwari, A.M.

Shri N.L. Srivastava, learned counsel for the applicant and Shri L.M. Singh holding brief of Shri N.P. Singh, learned counsel for the respondents.

Learned counsel for the applicant does not want to press this OA and wants to withdraw the same. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file a fresh representation to the Competent Authority who may decide the same as per rules.


A.M.


J.M.

RKM/